

**Company:** Sol Infotech Pvt. Ltd.

**Website:** www.courtkutchehry.com

**Printed For:** 

**Date:** 14/12/2025

## (2012) 08 P&H CK 0312

## High Court Of Punjab And Haryana At Chandigarh

**Case No:** CWP No. 17796 of 2011 (O and M)

Kartar Kaur APPELLANT

۷s

State of Punjab and others RESPONDENT

Date of Decision: Aug. 17, 2012

Hon'ble Judges: Mahesh Grover, J

**Bench:** Single Bench

Advocate: H.S. Virk, for Mr. S.K. Bawa, for the Appellant;

Final Decision: Dismissed

## **Judgement**

## Mahesh Grover, J.

The instant petition is dismissed for non-compliance of the orders of this Court considering the fact that the matter has been pending since September, 2011 and almost a year has elapsed. However, liberty is granted to the petitioner to file a fresh one on the same cause of action with complete particulars.